

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:1976
ANSWERED ON:17.07.2009
FUNDS FOR PANCHAYATI RAJ SYSTEM
Das Shri Bhakta Charan

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the funds allocated to Panchayati Raj Institutions during the last three year, State-wise;
- (b) whether steps have been taken by the Government to induct more funds in Panchayati Raj System;
- (c) if so, the details thereof; and
- (d) the details of proposals received from the State Governments during the last three years under Panchayati Raj System and the action taken by the Government thereon?

Answer

THE MINISTER OF PANCHAYATI RAJ(Dr. C.P. JOSHI)

(a) & (d): Funds under the programme of Backward Regions Grant Fund (BRGF) implemented by Ministry of Panchayati Raj are allocated to Panchayati Raj Institutions. State-wise allocation and release of funds under BRGF are given at Annexure-I and II respectively. In addition, releases are made to Panchayati Raj Institution under Twelfth Finance Commission award. Details are at Annexure-III.

(b) & (c): Adviseries have been issued to the State Governments to devolve funds, functions and functionaries to Panchayati Raj Institutions under the subjects listed in the Eleventh Schedule of the Constitution.